

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 1520 of 1997

New Delhi, dated this the 30th July, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Km. Parmila Rani,
D/o late Shri Ram Saran Dass,
59, Sarai Najar Ali,
Ghaziabad (U.P.) APPLICANT

(None appeared)

Versus

1. Union of India through
the Secretary,
Ministry of Urban Affairs & Employment,
Nirman Bhawan,
New Delhi.
2. The Director of Administration,
EC-VII,
O/o the D.G. (Works),
C.P.W.D., Nirman Bhawan,
New Delhi-110011.
3. The Principal Accounts Officer,
Ministry of Urban Affairs & Employment,
Nirman Bhawan,
New Delhi. RESPONDENTS

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

I have been shown letter dated 30.7.98
signed by applicant's counsel Shri Hori Lal
praying for permission to withdraw the O.A.
Permission is allowed and the O.A. is dismissed
as withdrawn. No costs.

S.R. Adige
(S.R. ADIGE)
Vice Chairman (A)

/GK/